



**HIGH COURT OF MADHYA PRADESH : JABALPUR**

**// Examination Section//**

No. 82 /Exam/DRHJS/2023

Jabalpur, Dated 22.08.2023

From : Vaibhav Mandloi,  
Principal Registrar (Exam),  
High Court of M.P.,  
Jabalpur.

To :

1. The Registrar General, High Court of Judicature at Allahabad.
2. The Registrar General, High Court of Andhra Pradesh, Amaravati.
3. The Registrar General, High Court of Bombay, Mumbai.
4. The Registrar General, Calcutta High Court, Kolkata.
5. The Registrar General, High Court of Chhattisgarh, Bilaspur.
6. The Registrar General, High Court of Delhi, New Delhi.
7. The Registrar General, The Gauhati High Court, Guwahati.
8. The Registrar General, High Court of Gujarat, Sola (Ahmedabad).
9. The Registrar General, High Court of Himachal Pradesh, Shimla.
10. The Registrar General, High Court of Jammu & Kashmir and Ladakh.
11. The Registrar General, High Court of Jharkhand, Ranchi.
12. The Registrar General, High Court of Karnataka, Bengaluru.
13. The Registrar General, High Court of Kerala, Ernakulam.
14. The Registrar General, Madras High Court, Chennai.
15. The Registrar General, The High Court of Manipur at Imphal.
16. The Registrar General, The High Court of Meghalaya, Shillong.
17. The Registrar General, High Court of Orissa, Cuttack.
18. The Registrar General, The High Court of Judicature at Patna (Bihar)
19. The Registrar General, High Court of Punjab & Haryana, Chandigarh.
20. The Registrar General, Rajasthan High Court, Jodhpur.
21. The Registrar General, High Court of Sikkim, Gangtok.
22. The Registrar General, High Court for the State of Telangana, Hyderabad.
23. The Registrar General, High Court of Tripura, Agartala.
24. The Registrar General, High Court of Uttarakhand at Nainital.

Subject : "Short Notice" of advertisement for recruitment to the post of District Judge (Entry Level) Direct Recruitment from Bar, Exam-2023 - wide publicity thereof.

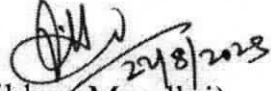
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Respected Sir,

I am directed to enclose herewith a copy of "Short Notice" of advertisement for inviting Online applications from the eligible Advocates for recruitment to the post of District Judge (Entry Level) Direct Recruitment from Bar, Exam-2023 and to request you that the same may be got displayed on the Notice Board of the Hon'ble High Court and a copy be sent to all the Districts Bar Associations in your State to give wide publicity, so that aspiring Advocates may apply for the said post.

Encl. : As above.

Yours Sincerely,

  
(Vaibhav Mandloi)  
Principal Registrar (Exam)  
24/8/2023  
Principal Registrar



